

DIVISION BENCH

ITEM NO.107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.94/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SUNRISE PALACE V/S A.I.C.A. COMMUNICATION INDIA PVT LTD
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Deepak Maurya, Proxy for : *For the Operational Creditor*
Sh. Udai Chandani, Adv.

Corporate Debtor : *Ex-parte v.o.d. 30.01.2024*

ORDER

- 1.** Ld. Proxy Counsel, Sh. Deepak Maurya is present physically on behalf of the Operational Creditor and states that the learned arguing counsel, Sh. Udai Chandani is not available today, and therefore seeks an adjournment.
- 2.** Let the matter be adjourned for further hearing on 14th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*